Date				Generation (Gwh/day)
23-3-84	i	5.	20	3, 81
24-3-84	Ā	7	•	2.5
25-3-84	+	F.	6	4.02
26-3-84 .		+ 0.7	•	6:37
27.3.84	$\hat{\mu}^{\hat{A}}$		1/4	7 53
28-3-84	i		ϵ	7 52
29-3-84 .			٠.	7.69
30-3-84 .			*	6.03
31-3-84	14	÷:	×	4.08
1-4-83	7.4	47	ů.	4.32
2-4-84		3.	v	4.67
3.4-84	7.		45	4.39
4-4-84 .	98	41	÷	2.90
5-4-84 to	144	4.	197	99
15-4-84		¥	Ė	0.01
16-4-84 .	51		29.7	4.39
17-4-84 .	×	9		6.03
18-4-84 .		×	N	7.57
19-4-84	. :	-	3	8-30
20-4-84 .		-		5' 25
21-4-84 .		4		4-63

Appointment of superannuated persons in Coal India Limited

*872. SHRIMATI SUDHA VIJAYA JOSHI; Will the Minister of ENERGY be pleased to state:

- (a) whether the present Chairman of Coal India Limiied is above age of superannuai
- (b) whether Coal India Limited have appointed several persons who had retired from other organisations', and
- (c) if so, what are the details of appointment of such superannuated per-

son.; in the Coal India Limiied and schedule of payments being made to them?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH); (a) Yes, Sir.

- (b) Among the persons appointed by Coal India Limited in regular employ ment, there is no person who has retired from other organisations except retired Army personnel below the age of 58 years who retire from the Company on attaining the normal age of superannua tion as per Company's rules.
 - (c) Does not arise.

Feature films on T.V.

- 873. SHRI VISHWA BANDHU GUPTA: Will the Minister of INFOR MATION AND BROADCASTING be pleased to state:
- (a) whether there is any proposal under Government's consideration for the screening of the feature films on TV after the National Programme so that the studies of the children do not suffer; and
- (b) if so what are the details of the proposal?

THE MINISTER OF STATE IN THE MINTSTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K.L BHAGAT): (a) No, Sir

(b) Does not arise.

Curbing the video piracy

- 874. SHRI VISHWA BANDHU GUPTA; Will the Minister of-INFORMATION AND BROADCASTING be pleased to state:
- (a) whether Government propose to amend the Copyright Act and Cinematography Act to curb the video piracy; and
- (b) if so, by when the amendments are likely to be brought before Parliament?